

MINUTES OF THE MEETING NO.02 (2025-26) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 27.05.2025 AT 02:30 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No. 02 (2025-26) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 02:30 PM on May 27, 2025, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -
- Dr. B. Balaji, Secretary, NBA
 - Dr. Brijesh Tripathi, Deputy Director- CIB&RC
 - Dr. Rahul Rohankar, Livestock Officer, D/o AHD
 - Shri Nitin Bharti, Section Officer, Ministry of Mines
 - Shri Sanjay Kumar Chauhan, AIGF, MoEF&CC (SU Division)

In attendance:

- Shri Moin Afaque, Joint DGFT
 - Shri Santosh Tripathi, Section Officer
3. Altogether 90 applications were considered by the EFC, out of which 37 cases were Approved, 2 cases were Rejected, 11 cases are under deficiency and remaining 40 cases have been Deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of application in DGFT (Hqrs)	Decision of EFC / remarks
Applications related to Seeds for Sowing Purpose					
1	NUNHEMS INDIA PRIVATE LIMITED	0750AM25	Of Onion Seeds	10.11.2024	Deferred
2	ANKUR SEEDS PVT LTD	1034AM25	Paddy Seeds Ankur Jyotika	11.03.2025	Deferred
3	A. K. LASKAR NURSERY	0010AM26	Onion Seeds	06.04.2025	Deferred
4	KARANJA SEEDS	0038AM26	Onion Seeds	22.04.2025	Deferred
5	SAVANNAH SEEDS PRIVATE LIMITED	0197AM26	Of seed quality- SHX- 4891	05.05.2025	Deferred
6	AMBIKA SEED COMPANY	0215AM26	Nasik Red N53 And Bombay Red	05.05.2025	Deferred
7	AMBIKA SEED	0217AM26	Nasik Red N-53 And	05.05.2025	Deferred



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	COMPANY		Bombay Red		
8	SAFAL SEEDS AND BIOTECH LIMITED	0235AM26	Onion Bombay Red Seeds	07.05.2025	Approved The firm has submitted the relevant documents as per the SOP.
9	DCM SHRIRAM LIMITED	0236AM26	Hybrid Rice(Paddy) 650 Treated Seeds	07.05.2025	Approved The firm has submitted the relevant documents as per the SOP.
10	SAFAL SEEDS AND BIOTECH LIMITED	0237AM26	Onion Bombay Red Seeds	07.05.2025	Approved The firm has submitted the relevant documents as per the SOP.
11	SAFAL SEEDS AND BIOTECH LIMITED	0238AM26	Onion Bombay Red Seeds	07.05.2025	Approved The firm has submitted the relevant documents as per the SOP.
12	SAFAL SEEDS AND BIOTECH LIMITED	0243AM26	Onion Bombay Red Seeds	09.05.2025	Approved The firm has submitted the relevant documents as per the SoP.
13	SAFAL SEEDS AND BIOTECH LIMITED	0244AM26	Onion Bombay Red Seeds	09.05.2025	Approved The firm has submitted the relevant documents as per the SoP.
14	SAFAL SEEDS AND BIOTECH LIMITED	0245AM26	Onion Bombay Red Seeds	09.05.2025	Approved The firm has submitted the relevant documents as per the SoP.
15	SAFAL SEEDS AND BIOTECH LIMITED	0246AM26	Onion Bombay Red Seeds	09.05.2025	Approved The firm has submitted the relevant documents as per the SoP.



Sl. No.	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of application in DGFT (Hqrs)	Decision of EFC / remarks
16	SAFAL SEEDS AND BIOTECH LIMITED	0247AM26	Onion Bombay Red Seeds	10.05.2025	Approved The firm has submitted the relevant documents as per the SoP.
17	SAFAL SEEDS AND BIOTECH LIMITED	0248AM26	Onion Bombay Red Seeds	10.05.2025	Approved The firm has submitted the relevant documents as per the SoP.
18	SAFAL SEEDS AND BIOTECH LIMITED	0249AM26	Onion Bombay Red Seeds	10.05.2025	Approved The firm has submitted the relevant documents as per the SoP.
19	DCM SHRIRAM LIMITED	0250AM26	Hybrid Paddy Seeds	10.05.2025	Deferred
20	BAYER BIOSCIENCE PRIVATE LIMITED	0252AM26	Hybrid Rice (Paddy)	13.05.2025	Approved The firm has submitted the relevant documents as per the SoP.
21	INDO-AMERICAN HYBRID SEEDS (INDIA) PRIVATE LIMITED	0255AM26	Onion Seeds	14.05.2025	Approved The firm has submitted the relevant documents as per the SoP.
22	DCM SHRIRAM LIMITED	0256AM26	Hybrid Rice (Paddy) Bioseed	14.05.2025	Approved The firm has submitted the relevant documents as per the SoP.
23	EAST WEST SEEDS INDIA PRIVATE LIMITED	0262AM26	Of Onion-Biplob Coated/ Biplob Super Coated/ TP 406 Coated	17.05.2025	Deferred
24	SAFAL SEEDS AND BIOTECH LIMITED	0266AM26	Onion Bombay Red Seeds	20.05.2025	Approved The firm has submitted the relevant documents as per the SoP.



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Applications related to Seeds for Non-Sowing Purpose					
25	NORTH TRADING COMPANY	0845AM25	rice paddy	23.12.2024	Deferred
26	NORTH TRADING COMPANY	0846AM25	rice paddy	23.12.2024	Deferred
27	M/S PURVANCHAL TRADING COMPANY	0847AM25	rice paddy	23.12.2024	Deferred
28	SHAKAMBARİ ENTERPRISES	0875AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	12.01.2025	Deferred
29	OM ENTERPRISES	0883AM25	Non-Basmati Rice Paddy (other than seed quality)	16.01.2025	Deferred
30	SOURAV TRADING COMPANY	0885AM25	Non-Basmati Rice Paddy (other than seed quality)	17.01.2025	Deferred
31	M/S PURVANCHAL TRADING COMPANY	0918AM25	Rice Paddy	30.01.2025	Deferred
32	M/S MAA NIRMALA BHANDAR	0224AM26	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	05.05.2025	Deferred
33	ADITYA TRADING	0239AM26	Rice in Husk (paddy or rough) other than seed quality	08.05.2025	Deferred
34	M/S SHIVSHAKTI TRADERS	0254AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	14.05.2025	Deferred
Applications Related To Other Seeds					
35	K K TRADERS HUF	0460AM24	Neem Seed For Medicinal Use	16.05.2023	Deferred.

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36	HERBEX EXPORTS PRIVATE LIMITED	0263AM26	Nux Vomica Seeds	17.05.2025	Approved Subjected to NOC from National Biodiversity Authority according to the rules notified under Biological (Diversity) Act, 2002
Department of Animal Husbandry and Dairying					
37	J. K. ENTERPRISE	1748AM24	Pure Sahiwal	27.01.2024	Deferred Due to want of comments from D/o AHD.
38	NDDDB DAIRY SERVICES	0602AM25	Frozen Semen Doses	10.09.2024	Deferred Due to want of comments from D/o AHD.
39	NDDDB DAIRY SERVICES	0613AM25	Bovine semen	11.09.2024	Deferred Due to want of comments from D/o AHD.
40	SUNWAYS BIO-SCIENCE LLP	0702AM25	Buffalo :- Pure-bred breeding animals	19.10.2024	Deferred Due to want of comments from D/o AHD.
41	KHASA MURRAH BUFFALO FARMS	0824AM25	Murrah Buffalow Conventional Frozen Semen Straws	18.12.2024	Deferred Due to want of comments from D/o AHD.
42	ZOO AUTHORITY OF KARNATAKA	859AM25	Asian Elephant (Elephas maximus)	01.01.2025	Deferred Due to want of additional documents/information from the applicant.

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43	Global Sunshine Import Exports	0012AM26	Cow Pair	10.04.2025	Rejected On the basis of comments received from D/o AHD vide OM dated 27.05.2025.
44	MARGS EXIM CO	0242AM26	Maize bran	08.05.2025	Rejected On the basis of comments received from D/o AHD vide OM dated 11.10.2024.
Ministry of Environment Forest and Climate Change (SU Division)					
45	RAATI RAJAN IMPEX	1277AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	03.09.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
46	BHOWMIK ENTERPRISE	0402AM25	Agarwood Seedlings	06.06.2024	Deferred Comments received from M/o EF&CC (SU Division) vide OM dated 06.12.2024. Comments also sought from National Biodiversity Authority.
47	RAATI RAJAN IMPEX	0409AM25	Red Sanders Wood Obtained From Artificial Origin (Pattaland) In Log Form	09.06.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
48	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	0450AM25	Artificially Propagated Red Sanders wood Logs and wood Roots from Patta Land	22.06.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

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49	LONG CYCLE CHENNAI	0481AM25	Red Sanders Wood In Logs & Roots Form Obtained From Artificially Propagated Source From Pattaland	01.07.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
50	ALMIGHTY AQSA EXPO LLP	0704AM25	Artificially Propagated Red Sanders Wood Logs 805 Nos	19.10.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
51	SRK ENTERPRISES	0844AM25	Sandalwood Oil	23.12.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
52	RAATI RAJAN IMPEX	0946AM25	Red Sanders Wood In Log Form Obtained From Pattaland (Artificial Origin)From The State Of Tamil Nadu	08.02.2025	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
53	LONG CYCLE CHENNAI	1048AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	17.03.2025	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
54	LONG CYCLE CHENNAI	1049AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	17.03.2025	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
55	LONG CYCLE CHENNAI	1070AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source	28.03.2025	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

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			From Pattaland		Division)
56	LONG CYCLE CHENNAI	1071AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	28.03.2025	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
Ministry of Environment Forest and Climate Change (Ozone Cell)					
57	SRF LIMITED	1499AM24	trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))	23.11.2023	Deferred Due to want of additional documents/ information from the firm.
58	GUJARAT FLUORO CHEMICALS LIMITED	0006AM26	Monochloro Difluoro Methane (Refrigerant R- 22 OR HCFC- 22) (for Non Feedstock Uses)	02.04.2025	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone cell).
59	VIJAY PETROCHEM PRIVATE LIMITED	0230AM26	Refrigerant R32 (12800*9.1Kgs)	06.05.2025	Approved On the basis of Comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 20.05.2025 approving the exports of 116480KGS Refrigerant R32.
Ministry of Mines					
60	TORRECID INDIA PRIVATE LIMITED	0677AM25	Zirconium Silicate	08.10.2024	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 06.03.2025 and 21.05.2025 approving

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					the exports of 1000000 KGs Zirconium Silicate.
61	OPAQUE CERAMICS PRIVATE LIMITED	0794AM25	Micronized Zirconium Silicate	30.11.2024	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 06.03.2025 and 21.05.2025 approving the exports of 400 MTs Micronized Zirconium Silicate.
62	OPAQUE CERAMICS PRIVATE LIMITED	0877AM25	Micronized Zirconium Silicate	13.01.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 06.03.2025 and 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate.
63	OPAQUE CERAMICS PRIVATE LIMITED	0903AM25	Micronized Zirconium Silicate	23.01.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 06.03.2025 and 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate.



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64	OPAQUE CERAMICS PRIVATE LIMITED	0904AM25	Micronized Zirconium Silicate	24.01.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 06.03.2025 and 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate.
65	OPAQUE CERAMICS PRIVATE LIMITED	0906AM25	Micronized Zirconium Silicate	25.01.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 17.03.2025 and 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate.
66	OPAQUE CERAMICS PRIVATE LIMITED	0910AM25	Micronized Zirconium Silicate	27.01.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 17.03.2025 and 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate.
67	OPAQUE CERAMICS PRIVATE LIMITED	0914AM25	Micronized Zirconium Silicate	29.01.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 17.03.2025 and

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					21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate.
68	OPAQUE CERAMICS PRIVATE LIMITED	0916AM25	Micronized Zirconium Silicate	29.01.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 17.03.2025 and 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate.
69	OPAQUE CERAMICS PRIVATE LIMITED	0917AM25	Micronized Zirconium Silicate	29.01.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 17.03.2025 and 21.05.2025 approving the exports of 400 MTs Micronized Zirconium Silicate.
70	OPAQUE CERAMICS PRIVATE LIMITED	0919AM25	Micronized Zirconium Silicate	31.01.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 17.03.2025 and 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate.



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71	OPAQUE CERAMICS PRIVATE LIMITED	0920AM25	Micronized Zirconium Silicate	31.01.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 02.04.2025 & 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate.
72	OPAQUE CERAMICS PRIVATE LIMITED	0925AM25	Micronized Zirconium Silicate	01.02.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 02.04.2025 & 21.05.2025 approving the exports of 550 MTs Micronized Zirconium Silicate.
73	SUKASO CERACOLORS PRIVATE LIMITED	0927AM25	Zircomat 5 micron / 325 Mesh Powder (Ceramic Opacifier)	04.02.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 02.04.2025 & 21.05.2025 approving the exports of 1800 MTs ZIRCOMAT 5 micron / 325 Mesh Powder (Ceramic Opacifier).
74	OPAQUE CERAMICS PRIVATE LIMITED	0932AM25	Micronized Zirconium Silicate	06.02.2025	Deferred Comments / NOC from MoM received vide OM dated 21.05.2025 approving the exports

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					of 500 MTs Micronized Zirconium Silicate. However, comments from DAE are awaited.
75	OPAQUE CERAMICS PRIVATE LIMITED	0933AM25	Micronized Zirconium Silicate	06.02.2025	Deferred Comments / NOC from MoM received vide OM dated 21.05.2025 approving the exports of 450 MTs Micronized Zirconium Silicate. However, comments from DAE are awaited.
76	OPAQUE CERAMICS PRIVATE LIMITED	0948AM25	Micronized Zirconium Silicate	10.02.2025	Deferred Comments / NOC from MoM received vide OM dated 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate. However, comments from DAE are awaited.
77	OPAQUE CERAMICS PRIVATE LIMITED	0957AM25	Micronized Zirconium Silicate	12.02.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 02.04.2025 & 21.05.2025 approving the exports of 300 MTs Micronized Zirconium Silicate.



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78	OPAQUE CERAMICS PRIVATE LIMITED	0965AM25	Micronized Zirconium Silicate	13.02.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 02.04.2025 & 21.05.2025 approving the exports of 700 MTs Micronized Zirconium Silicate.
79	OPAQUE CERAMICS PRIVATE LIMITED	0987AM25	Micronized Zirconium Silicate	21.02.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 02.04.2025 & 21.05.2025 approving the exports of 700 MTs Micronized Zirconium Silicate.
80	OPAQUE CERAMICS PRIVATE LIMITED	0988AM25	Micronized Zirconium Silicate	21.02.2025	Approved On the basis of Comments / NOC received from DAE & MoM received vide respective email dated 02.04.2025 & 21.05.2025 approving the exports of 700 MTs Micronized Zirconium Silicate.
81	OPAQUE CERAMICS PRIVATE LIMITED	1030AM25	Micronized Zirconium Silicate	08.03.2022	Deferred Comments / NOC from MoM received vide OM dated 21.05.2025 approving the exports of 900 MTs Micronized

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					Zirconium Silicate. However, comments from DAE are awaited.
82	OPAQUE CERAMICS PRIVATE LIMITED	1039AM25	Micronized Zirconium Silicate	12.03.2025	Deferred Comments / NOC from MoM received vide OM dated 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate. However, comments from DAE are awaited.
83	GAMMA ORIENTAL TRADERS	0834AM25	Pyrophyllite (Chips/Lumps/ Powder)	20.12.2024	Deferred
84	OPAQUE CERAMICS PRIVATE LIMITED	1058AM25	Micronized Zirconium Silicate	20.03.2025	Deferred Comments / NOC from MoM received vide OM dated 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate. However, comments from DAE are awaited.
85	ASPEN GLOBAL	1059AM25	Silica Sand, not of River Origin, BYE-PRODUCT of Kaolin Mining ; quality SiO ₂ >95%	21.03.2025	Deferred Comments / NOC from MoM are awaited
86	SUKASO CERACOLORS PRIVATE LIMITED	0253AM26	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	14.05.2025	Deferred Comments / NOC from DAE/ MoM are awaited

Sl. No.	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of application in DGFT (Hqrs)	Decision of EFC / remarks
87	SUKASO CERACOLORS PRIVATE LIMITED	0267AM26	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	20.05.2025	Deferred Comments / NOC from MoM received vide OM dated 26.05.2025 approving the export of 150 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier). However, comments from DAE are awaited.
Ministry of Petroleum & Natural Gas					
88	ARSS BIOFUEL PRIVATE LIMITED	0979AM25	Denatured Ethyl Alcohol (Ethanol)	25.04.2025	Deferred Due to want of comments / NOC from MoP&NG.
Miscellaneous Applications					
89	INTECH ORGANICS LIMITED	0979AM25	Vinyl Bromide	19.02.2025	Approved Based on comments of MoEF&CC (Ozone Cell) and comments of CIB&RC.
90	INTECH ORGANICS LIMITED	0048AM26	Methyl Bromide	27.04.2025	Approved On the basis of Comments received from CBI&RC vide email dated 26.05.2025.

Note:

- Deferred Cases:** Cases marked as *Deferred* indicate that a final decision is pending due to non-receipt of comments or No Objection Certificates (NOCs) from the concerned technical authorities, pending submission of additional information or clarification by the applicant, or requirement of verification of specific documentary evidence. These cases remain under consideration and shall be re-tabled once the requisite inputs are received.

- II. **Approved Cases:** Cases marked as *Approved* denote that the Export Facilitation Committee (EFC) has accorded its approval, and export authorisations have been or will be issued by DGFT accordingly.
- III. **Approved Post-facto:** Cases indicated as *Approved Post-facto* refer to those in which export authorisation was issued by DGFT with the prior approval of the Chairman, EFC under Para 2.48(c) of the Handbook of Procedures (HBP), 2023. This is in line with Para 2.51 of the HBP, which empowers the Chairman, EFC to grant authorisation in cases where subsequent receipt of recommendations/NOCs from concerned technical agencies reveals no material divergence of views. Such cases are formally placed before the EFC in its next meeting for post-facto ratification.
- IV. **Dropped Cases:** Cases shown as *Dropped* are those where the applicant firm has remained non-responsive to repeated queries from DGFT and/or the concerned Administrative Ministry/Department and has failed to furnish requisite documentation or clarification within the stipulated period. These cases are removed from the active EFC agenda. However, upon receipt of complete information/documents, such cases may be reopened with a fresh application date.
- V. **Rejected Cases:** Cases marked as *Rejected* denote that the EFC, in consultation with the relevant Administrative Ministry/Department, has decided to deny authorisation. Grounds for rejection may include lack of support from the technical agency, failure to furnish mandatory documents, or non-compliance with procedural timelines (including responses to deficiency letters). No further communication shall be issued in such cases; however, the applicant may request a review of the EFC's decision by approaching DGFT.
- VI. **Closed Cases:** Cases listed as *Closed* indicate that, upon consultation with the concerned Administrative Ministry/Department, it has been concluded that the proposed export item does not fall under the category requiring a Restricted Export Authorisation. Accordingly, no further processing is necessary.

